

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

Appeal No. (IB) 249 (ND) 2018

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2018

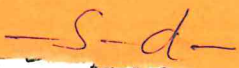
NAME OF THE COMPANY: M/s Global Interactive Malls Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Aditya Sharma, Advocate		
	For the Respondent:	Mr. Rajendra Beniwal, Advocate		

ORDER

Reserved for Orders.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)